- Consideration and return of the Appropriation Bill relating to the Second Batch of Supplementary Demands for Grants (including Railways) for 2018-19 after it is passed by Lok Sabha.
- Discussion on Resolution seeking approval of the Proclamation issued by the President on 19th December, 2018 under Article 356 of the Constitution in relation to the State of Jammu and Kashmir.

## SUPPLEMENTARY DEMANDS FOR GRANTS, 2018-19

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Sir, I rise to lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2018-19 (December, 2018).

MR. CHAIRMAN: Shri Anand Sharma.

SHRI ANAND SHARMA (Himachal Pradesh): Sir, in the light of the observations that ...(Interruptions)... Please, one minute. ...(Interruptions)...

MR. CHAIRMAN: Please.

SHRI ANAND SHARMA: In the light of the observations that the Chair has made, I have to submit the following, Sir, and this is about the conduct of Business in the House. My Party is very clear that there are important issues, matters of public concern ... ...(Interruptions)...

MR. CHAIRMAN: Please, please. ...(Interruptions)...

SHRI ANAND SHARMA: ...functioning of the agencies which need to be discussed in this House. Today, on behalf of the Home Minister, this Ordinance has been placed on Jammu and Kashmir under Article 356. We would like that to be taken up urgently for discussion.

Sir, regarding the other issues, as the Chair has mentioned, I would urge the Leader of the House. We have given notices and the Government is aware, Sir.

MR. CHAIRMAN: Yes.

SHRI ANAND SHARMA: So, in the intervening period, the Government has a position. We feel that on this particular controversy on Rafale, we are willing for discussion in the House. ...(Interruptions)...

MR. CHAIRMAN: They are also willing. ...(Interruptions)...

SHRI ANAND SHARMA: We are willing for discussion but with the JPC. ...(Interruptions)...

MR. CHAIRMAN: Okay. ...(Interruptions)... The Government is willing; the Opposition is willing. ...(Interruptions)...

SHRI ANAND SHARMA: The Government should agree to a JPC. ...(Interruptions)...

MR. CHAIRMAN: Anand Sharmaji, please. ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI ANAND SHARMA: The Government should agree to a JPC. ...(Interruptions)... I want this to be on record. ...(Interruptions)... We are willing to discuss ...(Interruptions)... and insist on our JPC demand. ...(Interruptions)...

MR. CHAIRMAN: There is a saying, 'You can take your horse to the pond but you can't make it to drink the water.' ...(Interruptions)... The Chairman can make the facility to the Members to raise issues. But I can't force. ...(Interruptions)... I saw today somebody commenting 'Chair should allow the House to go on like this.' ...(Interruptions)... Do you want the House to go on like this? ...(Interruptions)...

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री विजय गोयल): सर, मैं सरकार की तरफ से यह आश्वस्त करना चाहता हूं कि सरकार राफेल समेत, सभी विषयों पर चर्चा के लिए तैयार है। ...(व्यवधान)... अगर विपक्ष चाहता है, तो अभी, इसी समय हम राफेल इश्यू पर चर्चा शुरू कर सकते हैं ...(व्यवधान)... किन्तु विपक्ष भाग रहा है। ...(व्यवधान)... दूसरी बात यह है कि कल मैं नेता प्रतिपक्ष से भी मिला था और विपक्षी दलों के दूसरे नेताओं से भी मैं संपर्क में हूं। ...(व्यवधान)... मैं चाहता हूं कि सदन के अंदर काम-काज होना चाहिए। ...(व्यवधान)... सरकार की पूरी इच्छा है कि हर विषय के ऊपर, हर सब्जेक्ट के ऊपर चर्चा हो। ...(व्यवधान)... सरकार चर्चा के लिए तैयार है। ...(व्यवधान)... हमारी तरफ से कोई placards नहीं दिखाए जाएंगे। ...(व्यवधान)... कांग्रेस और दूसरी पार्टियों को भी चाहिए कि वे सदन के अंदर placards न दिखाएं और नारेबाज़ी भी न करें। ...(व्यवधान)...

MR. CHAIRMAN: Mr. Goel, please. ...(Interruptions)... There was a suggestion. I have flagged two issues. I am happy that the Government and the Opposition are willing to discuss on that; others also; even the central benches also. One more suggestion that is being given to me is, 'Sir, you take action on the people who are coming to the Well of the House.' My query is, I will not be happy to take action but if I have to take action, I will be taking action irrespective of the Party, this side or that side or any other side. So that has to be agreed upon by all. Please consider that also in the meeting between the Government and the Opposition.